

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 468 /JR(S)/2014 Dated: Allahabad: December 10, 2014

**Subject: Regarding nomination for Refresher Training Programme for
Judicial Officers in Ubuntu-Linux Operating System and Libre Office
Writer.**

Sir,

With reference to your letter no. JTRI/Ubuntu Trg./14-2267 dated 03.12.2014 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A', 'B', 'C' and 'D' for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 22.12.2014 to 23.12.2014 (excluding the suspended officers namely Sri Chandra Bhan-III at Sl. No. 24 in the list 'C' and Sri Gauri Shanker Gupta at Sl. No. 01 in the List-'D') at JTRI, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 468 (i)/JR(S)/2014 dated: December 10, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the concerned District & Sessions Judges with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court and also request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. Sri Dileep Singh Yadav, Chairman & Member, Administrative Tribunal U.P., Lucknow, Sri Indra Jeet Varma, Chairman, Commercial Tax Tribunal, Lucknow, Sri Virendra Kumar-II, Special Officer (Vigilance), High Court of Judicature at Allahabad, Sri Pradeep Kumar-II, Chairman, State Transport Appellate Tribunal, Lucknow, Smt. Rekha Dikshit, Senior Registrar (Judicial), High Court of Judicature at Allahabad, Sri Mahboob Ali, Director, Institute of Judicial Training & Research, U.P., Lucknow, Sri Ashok Kumar Saxena, Secretary, Lok Ayukta, Lucknow, Sri Ram Krishna Upadhyay, Registrar (Judicial) (Selection & Appointment), High Court of Judicature at Allahabad, Sri Mohd. Faiz Alam Khan, Registrar (Judicial) (Confidential), High Court of Judicature at Allahabad, Sri Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad and Sri Rakesh Kumar-IV, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar(Judicial) (Services)

Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow

Duration: 22.12.2014 to 23.12.2014

Sl. No	Batch	I.D.	Name of Officer	Designation	Place of Posting
1.	1996	3162	Sri Ashok Kumar-VIII	District & Sessions Judge	Deoria
2.	1996	3163	Sri Chhote Lal	District & Sessions Judge	Lakhimpur Kheri
3.	1996	3167	Sri Ram Briksh Yadav	District & Sessions Judge	Jhansi
4.	1996	3173	Sri Kamal Kishore Sharma	District & Sessions Judge	Etah
5.	1996	3175	Sri Ali Zamin	District & Sessions Judge	Fatehpur
6.	1996	3176	Sri Umesh Singh	District & Sessions Judge	Bareilly
7.	1996	3179	Sri Dileep Singh Yadav	Chairman & Member, Admn. Tribunal UP	Lucknow
8.	1996	3180	Sri Satya Pal Singh	District & Sessions Judge	Saharanpur
9.	1996	3181	Sri Dharam Beer Singh	District & Sessions Judge	Aligarh
10.	1977	4288	Sri Shashi Kant Pandey	O.S.D.	Sambhal
11.	1977	4327	Sri Sukh Lal	District & Sessions Judge	Moradabad
12.	1977	4351	Sri Abhai Kumar	District & Sessions Judge	Gautambuddha Nagar
13.	1977	4355	Sri Jishnu Kant	District & Sessions Judge	Lalitpur
14.	1977	4370	Sri Naresh Jain	District & Sessions Judge	Hardoi
15.	1977	4394	Sri Indra Jeet Varma	Chairman, Comm. Tax Tribunal	Lucknow
16.	1979	4426	Sri Anil Kumar Srivastava-II	District & Sessions Judge	Ghaziabad
17.	1979	4433	Sri Ravindra Nath Kakkar	District & Sessions Judge	Etawah
18.	1979	4445	Dr. Vijay Laxmi	District & Sessions Judge	Muzaffar Nagar
19.	1979	4448	Sri Umesh Chandra Srivastava	District & Sessions Judge	Pratapgarh
20.	1979	4455	Sri Ravindra Nath Misra-II	District & Sessions Judge	Ramabai Nagar
21.	1979	4458	Sri Prabhat Chandra Tripathi	District & Sessions Judge	Bulandshahr
22.	1979	4466	Sri Vinod Kumar Srivastava- III	District & Sessions Judge	Lucknow
23.	1979	4467	Sri Chintamani Tewari	District & Sessions Judge	Ballia
24.	1979	4472	Sri Shyam Sunder	District & Sessions Judge	Gonda

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Duration: 22.12.2014 to 23.12.2014

Sl. No	Batch	I.D.	Name of Officer	Designation	Place of Posting
1.	1979	4475	Sri Prem Prakash Tiwari	District & Sessions Judge	Varanasi
2.	1979	4521	Sri Anand Kumar Upadhyaya	District & Sessions Judge	Kushi Nagar
3.	1982	4539	Sri Daya Shanker Tripathi	District & Sessions Judge	Allahabad
4.	1982	4541	Dr. Naresh Kumar Bahl	District & Sessions Judge	Chandauli
5.	1982	4542	Sri Sheo Kumar Singh-I	District & Sessions Judge	Unnao
6.	1982	4546	Sri Rakesh Kumar Upadhyay	District & Sessions Judge	Sultanpur
7.	1982	4550	Sri Virendra Kumar-II	Spl. Officer-Vigilance, High Court	Allahabad
8.	1982	4554	Sri Shailendra Kumar Agarwal	District & Sessions Judge	Baghpat
9.	1982	4555	Sri Vinod Kumar Yadav	OSD	Shamli
10.	1982	4558	Sri Pradeep Kumar-II	Chairman, STAT,	Lucknow
11.	1982	4560	Sri Sanjay Harkauli	District & Sessions Judge	Raebareli
12.	1982	4562	Sri Om Prakash Agarwal	District & Sessions Judge	Shravasti
13.	1982	4563	Dr. Gokulesh	District & Sessions Judge	Mahoba
14.	1982	4571	Sri Krishna Pratap Singh	District & Sessions Judge	Faizabad
15.	1982	4572	Smt. Rekha Dikshit	Senior Registrar (Jud.), High Court	Allahabad
16.	1982	4575	Sri Arun Kumar Gupta	District & Sessions Judge	Kasganj(KRN)
17.	1982	4578	Sri Satya Narain Agnihotri	District & Sessions Judge	Jalaun at Orai
18.	1982	5054	Sri Rajan Chaudhary	District & Sessions Judge	Farrukhabad
19.	1982	5055	Sri Shiv Nath	District & Sessions Judge	Sonbhadra
20.	1982	5057	Smt. Sushila Singh	District & Sessions Judge	Hamirpur
21.	1983	5064	Sri Devendra Kumar Nailwal	District & Sessions Judge	Budaun
22.	1983	5065	Sri Chandra Mohan Dixit	District & Sessions Judge	Mau
23.	1983	5066	Sri Akhilesh Chandra Sharma	District & Sessions Judge	Azamgarh
24.	1983	5068	Sri Ram Krishna Gautam	District & Sessions Judge	Banda

Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow
Duration: 22.12.2014 to 23.12.2014

Sl. No	Batch	I.D.	Name of Officer	Designation	Place of Posting
1.	1983	5069	Sri Jai Sheel Pathak	District & Sessions Judge	Barabanki
2.	1983	5071	Sri Ramesh Tiwari	District & Sessions Judge	Kannauj
3.	1983	5072	Sri Devendra Nath Shukla	District & Sessions Judge	Mirzapur
4.	1983	5073	Sri Krishna Singh	District & Sessions Judge	Balrampur
5.	1983	5076	Sri Rajiv Lochan Mehrotra	District & Sessions Judge	Bijnor
6.	1983	5077	Sri Mahboob Ali	Director, Inst. of Judl. Trg. & Res., UP	Lucknow
7.	1983	5078	Sri Rang Nath Pandey	District & Sessions Judge	Siddharth Nagar
8.	1983	5080	Sri Umesh Kumar	District & Sessions Judge	Kaushambi
9.	1983	5081	Sri Anirudha Singh	District & Sessions Judge	Bhadohi at Gyanpur
10.	1983	5082	Sri Syed Mohammad Haseeb	District & Sessions Judge	Sant Kabir Nagarat Khalilabad
11.	1983	5083	Sri Dinesh Kumar Singh-I	District & Sessions Judge	Mathura
12.	1983	5084	Sri Shamshad Ahmad	District & Sessions Judge	Ghazipur
13.	1983	5085	Sri Masaud Ali Siddiqui	District & Sessions Judge	Basti
14.	1983	5088	Sri Luqmanul Haq	District & Sessions Judge	Jaunpur
15.	1983	5091	Sri Devendra Kumar Misra	O.S.D.	CSM Nagar
16.	1983	5092	Sri Ifaqt Ali Khan	District & Sessions Judge	Shahjahanpur
17.	1983	5087	Sri Razi Ahmad	Addl. District & Sessions Judge	Bijnor
18.	1982	4573	Sri Musharraf Husain	Addl. District Judge	Bulandshahar
19.	1983	5074	Sri Sri Prakash	Spl. J. (SC/ST, Pev.of Atroci Act)	Kanpur Nagar
20.	1983	5090	Sri Ashok Kumar Saxena	Secretary, Lok Ayukta	Lucknow
21.	1984	5145	Sri Ram Krishna Upadhyay	Registrar (Jud.) (S&A), High Court	Allahabad
22.	2000	1484	Sri Mohd. Faiz Alam Khan	Registrar (Jud.) (Conf.), High Court	Allahabad
23.	2000	1485	Sri Vikas Kunvar Srivastava	Jt. Registrar (Jud.) (Listing), High Court	Allahabad
24.	1985	5306	Sri Chandra Bhan-III	Suspended w.e.f. 30.07.2013	

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating
System and Libre Office Writer at JTRI, UP Lucknow
Duration: 22.12.2014 to 23.12.2014**

Sl. No	Batch	I.D.	Name of Officer	Designation	Place of Posting
1.	1986	5339	Sri Gauri Shanker Gupta	Suspended w.e.f. 03.12.2013	
2.	1987	5464	Sri Shashi Kant Upadhyay	Spl. Judge, Anti Corruption, V.B. UPSEB	Gorakhpur
3.	1988	5611	Sri Avinash Chandra Tripathi	Addl. District Judge	Meerut
4.	1988	5620	Sri Rakesh Kumar-IV	O.S.D. (Judicial), High Court	Allahabad
5.	2012	2026	Sri Vivek Tripathi	Addl. District Judge	Basti
6.	1999	5925	Sri Mahesh Kumar Kushwaha	Judge Small Causes Court	Bareilly
7.	2006	1788	Sushri Alka Chaudhary	Addl. Civil Judge (Junior Div.)	Farrukhabad
8.	2006	1791	Sri Shailendra Yadav	Addl. Civil Judge (Junior Div.)	Unnao
9.	2006	1825	Dr. Sunil Kumar Singh-IV	Civil Judge (Junior Div.)	Pharenda-Maharajganj
10.	2006	1877	Sri Vijay Kumar-IV	Addl. Civil Judge (Junior Div.)	Khurja-Bulandshahar
11.	2006	1854	Sri Kamal Singh	Civil Judge (Junior Div.)	Sadabad-Hathras
12.	2006	1855	Sri Prashant Kumar-II	Civil Judge (Junior Div.)	Nawabganj-Bareilly
13.	2006	1857	KM. Kiran Gond	Addl. Civil Judge (Junior Div.)	Varanasi
14.	2006	1858	Sri Mradanshu Kumar	Addl. Civil Judge (Junior Div.)	Gonda
15.	2006	1860	Sri Arvind Verma	Addl. Civil Judge (Junior Div.)	Rampur
16.	2006	1861	Sri Rajeev Saran	Judicial Magistrate	Aligarh
17.	2006	1862	Sri Dinesh Kumar-II	Addl. Civil Judge (Junior Div.)	Bijnor
18.	2006	1863	Sri Jagannath	Addl. Civil Judge (Junior Div.)	Mohammadabad-Ghazipur
19.	2006	1864	Smt. Sudha	Addl. Civil Judge (Junior Div.)	Mathura
20.	2006	1865	Sri Harish Kumar-II	Addl. Civil Judge (Junior Div.)	Sitapur